

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**

**Review Petition No. 1/2005  
in  
Petition No. 19/2004**

**In the matter of**

Review of Commission's order dated 6.12.2004 in Petition No. 19/2004 – approval of generation tariff of Indira Sagar Project.

**And in the matter of**

Narmada Hydroelectric Development Corporation Ltd ... **Petitioner**

**Vs**

1. Narmada Valley Dev. Dept, Govt of Madhya Pradesh, Bhopal
2. Madhya Pradesh State Electricity Board, Jabalpur .... **Respondents**

**The following were present:**

1. Shri Harish Aggarwal, NHDC
2. Shri Anurag Seth, NHDC

**ORDER**

(Date of Hearing: 27.1.2005)

The Commission in its order dated 6.12.2004 had decided the provisional tariff for the electricity supplied from in Petition No. 19/2004 of the Indra Sagar Project owned by the petitioner. The petitioner has sought review of the said order dated 6.12.2004 on various grounds.

2. The review petition is listed for admission.

3. We have heard Shri Harish Agarwal, Chief Engineer for the review petitioner.

4. We do not propose to consider in detail each of the grounds raised by the petitioner as the review petition can be disposal of without considering the issues raised. The tariff approved by the order dated 6.12.2004 is purely provisional and is subject to review at the time of finalisation of tariff, as it becomes evident from the perusal of the said order wherein the petitioner was directed to file a fresh petition for determination of final tariff after completion of the dam and other projects. Therefore, in any case, the question of determination of tariff is to be considered afresh.

5. In view of the above, the review petition is dismissed at admission stage. The petitioner is, however, at liberty to agitate the issues presently raised in the review petition, when the petition for approval of final tariff is taken up for consideration.

Sd/-  
**(K.N. SINHA)**  
**MEMBER**

Sd/-  
**(ASHOK BASU)**  
**CHAIRMAN**

New Delhi dated the 27<sup>th</sup> January 2005